NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P.89/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: M/s. Transit Operations India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No. NAME DESIGNATION SIGNATURE

1 C.S. Kerkar Company Secretary
in Practice

2. Nikhil Chitale Practicing
Company Secretary
Company Secretary

Alutale

Order CP No.89/441/NCLT/MB/MAH/2017

At request of the Petitioner, this Application is hereby dismissed as withdrawn with liberty.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)